

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

— — —

O.A. No. 96 of 1997.

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.  
HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

Sri Samir Kumar Dutta,  
S/o- Sri Banamali Dutta,  
aged about 42 yrs. working as  
E.D.D.A at Nowpala Post Office,  
Hosrah, resident at PO & Vill- Nowpala,  
Dist- Howrah.

... Applicant.

Vrs.

1. Union of India,  
service through the  
Secretary, Deptt. of Posts,  
New Delhi.
2. The Post Master General, Calcutta,  
General Post Office.
3. The Sr. Supdt. of P.Os. Howrah Divn,  
Howrah-1.
4. The Post Master,  
Nowpala Post Office, Howrah.

... Respondents.

For applicant : Mr. A. Chakraborty, Counsel.

For respondents : Mrs. K. Banerjee, Counsel.

Heard on : 3.12.97.

Ordered on : 3.12.97.

O R D E R

B.C. Sarma, A.M.

1. This application was filed raising the grievance that the services of the applicant be regularised by the respondents.
2. When admission hearing of the matter was taken up today, Mrs. K. Banerjee, 1d. Counsel for the respondents, produced before us a copy of an order issued by the Sr. Supdt. of Post Offices, Howrah Division, Howrah-1 bearing No. B7/RECTT/POSTMAN/DEPTL.EXAM/

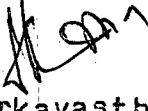
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APRIL,95 dated 12th November, 1997 which shows the applicant's services have been regularised and he has been posted at ASPOs, Howrah 1st Rx Sub-Division. Mrs. Banerjee submits that the grievance of the applicant has since been met and the applicant has already been joined on 27.11.1997.

3. In view of the above submission, we find that the grievance of the applicant has already been met and the application has become infructuous. Accordingly, it is dismissed. No order is passed as regards costs.

A copy of the order produced by Mrs. Banerjee may be kept in file after it has been duly attested by her.

  
(D. Purkayastha )  
Member (J)

  
( B.C. Sarma )  
Member (A)